

and tribal areas. The installation of street lights, water pumps and community TV sets has resulted in a significant impact in hitherto unelectrified areas of the country. The wide-spread utilization of solar energy is expected to reduce or eliminate the dependence of rural masses on traditional fuel sources and to reduce drudgery of women and children in the remote rural and tribal areas.

(c) Various solar energy systems and devices are being installed all over the country for the purposes of demonstration, field trials, training and popularisation. Such systems are being supplied at subsidised prices. The concerned State and district level agencies are being associated fully in the implementation of the demonstration/extension programmes in the field of new and renewable sources of energy. Popularisation is also being done through exhibitions and public information posters, handbills, billboards, hoardings, documentary films and slides.

New Forest Policy

179. SHRI GIRIDHAR GOMANGO : Will the PRIME MINISTER be pleased to state :

(a) whether the draft new Forest Policy has been approved by Government ;

(b) if so, the contents thereof ; and

(c) main features of Forest Policy concerning the tribal population living in and around forests ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) :
(a) No, Sir.

(b) and (c). The draft National Forest Policy is still under the consideration of the Government.

I.T.D.A. Micro Project and MADA Areas

180. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) total number of Integrated Tribal Development Agencies, Micro Projects and Modified Area Development Approach areas proposed by the States in Tribal Sub-Plan areas and approved so far by the Government of India since beginning up to the year 1984, State-wise alongwith the names of the projects ;

(b) special central assistance provided to the States for these programmes, planwise ;

(c) the reasons for delay in preparation of schemes by the States thereof ; and

(d) the measures taken by his Ministry for time-bound preparation and execution of the schemes by the States thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
(a) The number of Integrated Tribal Development Agencies, Micro Project and Modified Area Development Approach pockets approved and pending finalisation as on 31st December, 1984 are given in statement-I Laid on the Table of the House. *Placed in Library. See No. LT 172/85*).

(b) The details are furnished in statement-II Laid on the Table of the House. *(Placed in Library. See No. LT 172/85)*.

(c) The delay in preparation of comprehensive schemes occur mainly due to lack of adequate information and availability of suitable personnel. Core schemes are, however, implemented in all cases.

(d) The plan programmes of the States for Tribal sub-Plan areas are